

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 22.11.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

After rising of Court of Chairperson

In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial), Hon’ble Mr. V.P. Singh, Member (Technical) and Hon’ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 714 of 2021	Bhatpara Municipality Vs. Nicco Eastern Pvt. Ltd. & Anr.	Shiv Shankar Banerjee	Suman Jyoti Khaitan Urmilla Chakrabarty Ashish Mukherjee Sanjay Bajoria-R1

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-sd/-
Registrar**